

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/980(KB)2018
IA(I.B.C)/1177(KB)2020, IA(I.B.C)/1307(KB)2020,
IA(I.B.C)/796(KB)2023, IA(I.B.C)/466(KB)2020,
IA(I.B.C)/438(KB)2020, IA(I.B.C)/610(KB)2022,
IA(I.B.C)/790(KB)2021, IA(I.B.C)/326(KB)2021,
IA(I.B.C)/613(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	UNION BANK OF INDIA VS PKS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv.] For the Suspended Board
Mr. Aritra Basu, Adv.]
Mr. Souvik Sana, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Liquidator
Ms. Sreenita Thakker, Adv.]
Ms. Rishita Sarkar, Adv.]
Mr. Ashok Kumar Agarwal] Liquidator

Mr. Jai Narayan Gupta, CA] For Erstwhile RP Kanakabha Ray and R-6

ORDER

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/466(KB)2020, IA(I.B.C)/790(KB)2021 and IA(I.B.C)/613(KB)2020:**
 - a. Heard the learned Counsel for the parties.
 - b. Convenience note be filed by both the parties within a period of three days
 - c. List these matters on **7th August, 2024.**
3. **IA(I.B.C)/1307(KB)2020, IA(I.B.C)/610(KB)2022, IA(I.B.C)/1177(KB)2020,
IA(I.B.C)/438(KB)2020 and IA(I.B.C)/326(KB)2021:**
 - a. List these matters on **7th August, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**